

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.433/BB/2018	For final hearing	Sec 252	Union Mines and Minerals Pvt Ltd	Dhiren N P PCS	ROC	(ROC report received)

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :

DHIREN.N.P.
[Signature] 9740722699

RESPONDENT/s :

ORDER

Heard Shri Dhirren P., learned counsel for the Petitioner. Order Reserved.

[Signature]
Member (T)

Prema Murray – steno

[Signature]
Member (J)